

**Central Administrative Tribunal
Principal Bench**

OA No.2757/2015

New Delhi, this the 20th April, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mrs. P. Gopinath, Member (A)**

1. R.P. Khandelwal, S/o J.P. Khandelwal
Aged about 57 years
R/o E 504, Ispatika Apartments
Plot No. 29, Sector 4
Dwarka, New Delhi, Director (Finance)
HLL Life Care Limited
B-14A, Sector 62, NOIDA, UP 201301.
2. S.N. Sathu, S/o Shri G.S.R. Krishnan
Aged about 57 years
R/o B 602, Shramdeep Apartments
Plot No. B-9/1B, Sector 62, NOIDA UP 201307
Senior Vice President, HLL Life Care Limited
Director & CEO, HLL Infratech Services Limited(HITES)
B-14A, Sector-62, NOIDA, U.P. 201301 ..Applicants

(By Advocate: Shri Ramesh Rawat for Shri Sudarshan Rajan)

Versus

1. The Union of India represented through
Secretary, Ministry of Personnel
P. and P.G. Department of Personnel
North Block, New Delhi-110 001.
2. The Secretary, Public Enterprises Selection Board
Public Enterprises Bhawan, Block No.14
C.G.O. Complex
Lodhi Road, New Delhi.
3. The Secretary
Ministry of Health and Family Welfare
Nirman Bhavan, New Delhi-11. ..Respondents

(By Advocate: Shri R.N. Singh)

ORDER (ORAL)**Justice Permod Kohli, Chairman :-**

Shri Ramesh Rawat, appearing as proxy counsel on behalf of applicants' counsel submits that he has instructions to withdraw this application as this has become infructuous. Dismissed as withdrawn.

(P. Gopinath)
Member(A)

(Justice Permod Kohli)
Chairman

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